

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 219 OF 2015 &
IA No. 358 OF 2015**

Dated: 21st November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Chhattisgarh State Load Despatch Centre Appellant (s)
Vs.
M/s Arasmeta Captive Power Co. Ltd. & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro (Rep.)

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Mr. C.K. Rai
Mr. Umesh Prasad for R-3

ORDER

We have heard learned counsel for the parties. Learned counsel may file written submissions on or before 29.11.2016 after serving copy on the other side.

Judgment is Reserved.

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**